

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2024 AT 01:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/35/10/AMR/2019	IA(IBC)/141/2023	60(5) of IBC	J. Manivannan, Chairman-Monitoring Committee for Supraja Textiles Private Limited Vs. Andhra Pradesh Central Power Distribution Corporation Limited & The Superintending Engineer, Operation CRDA Circle, APCPDCL

ORDER

IA(IBC)/141/2023: Mr. J. Manivannan, Ld. Counsel for the applicant present. Pleadings are completed. For hearing, list the matter on 18.04.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**